

Annexure 1

Name of the Corporate debtors: M/s.Chincholi Sugar and Bio Industries Limited : Date of Commencement of Liquidation: 19.12.2019 : List of stakeholders as on

List of Secured financial creditors

S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted					Amount of contingnt claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest						% share in total amount of claims admitted
1	Punjab National Bank	1	30.01.2020	3069582244	3069582244	Form D	3069582244	Yes	Factory land situation at Sy No.239/1, 240 A, 249,250 Chincholi village belong to the company i.e 97 acres 13 guntas	45.36	-	-	-	-	
2	Oriental Bank of Commerce	2	29.01.2020	1328509710	1328509710	Form D	1328509710	Yes	First Pari- Passu Charge on all Fixed Assets among Lenders. Second Pari Passu Charge on Entire Current Assets of the Company. Pledge of 100% unencumbered Equity Shares Owned by the Promoters in favor of Lenders.	19.63	-	-	-	-	
3	Andhra Bank	3	30.01.2020	1214355188	1214355188	Form D	1214355188	Yes	First Pari Passu Charge on the fixed assets of the company along with other term loan lenders of the consortium. For Term Lenders on First Pari Passu basis on following assets Factory Land admeasuring 97 acres 13 guntas, Building thereto and plant and Machineries situated at Sy. No.239/1, 240/A, 249, 250 chincholi village & Taluka, Gulbarga Village, Karnataka belonging to M/s. Chincholi Sugars and Bio Industries Limited and Hypothecation of entire movable block of assets of the company on First pari passu basis along with other term lenders. Collateral Security: For Term Lenders - All the existing term loans are secured by way of mortgage of the following properties on first pari passu basis S.no Description of Property 01 Agricultural Land admeasuring 138.625 acres located at Sy.No. 246/1,248/1,23,21/3,22,248/1,21/2,247/a, 248/2,244/2/d,244/a/1,244/a/2,244/b/2, 255/a,245/2 located at Chincholi Village & Taluka, Gulbarga Dist , Karnataka belonging to promoters/ Guarantors	17.94	-	-	-	-	
4	State Bank of India	4	23.01.2020	504945659	504945659	Form D	504945659	Yes	Factory land along with building with buildings constructed thereon situated at Sy No.239/1, 240/A,249,250 chincholi village belonging to the borrowing company admeasuring 97 acres 13 guntas with entire plant and machinery and all other fixed assets. First pari passu charge by way of mortgage of all immovable properties (including mortgage of lease hold land) and First pari passu charge by way of hypothecation of movable assets including but not limited to plant and machinery spares , tools , accessories of the project. (Primary Security) 2nd pari passu charge on the entire current assets of the company (Collateral Security)	7.46	-	-	-	-	
Sub Total					6,117,392,802	6,117,392,802		6,117,392,802		90.39	-	-	-	-	